

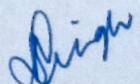
**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE NO. 07/2022-2023 (PURCHASE CELL)**

Quotations are invited from reputed firms/suppliers/authorized dealers having local shop for supply and installation of following items within 14 days from the date of publication of this notice on the official website of Patna High Court.:- <http://Patnahighcourt.gov.in>.

- 1 **Godrej UV Case** – Capacity, 20ltr, 40ltr & 54ltr.
2. **Electrical Disinfect machine (Automatic)/ Precision Ultrasonic Sanitizer Machine**. Machine should be compatible with Chemical to be used i.e. HOCL 100ppm PME 0025.
3. **Disinfect Fog Machine**. Machine should be compatible with Chemical i.e. Isopropyl alcohol 55.58%+ Glycerine 29.2%+ Distilled water 10%+perfume5%).

**Terms and Conditions:-**

- (a) The Firm/Supplier/Authorized Dealers should have financial capacity to execute the orders for supply of the articles in time.
- (b) Quotation/ tender received after stipulated time/date shall not be entertained
- (c) The Firm/Supplier/Authorized Dealer shall submit quotation in separate Envelope for the Item no. 1 (Godrej UV Case) and must be written on Envelope.** Further, Catalogue/Image must be enclosed with quotation.
- (d) The Firm/supplier/Authorized Dealer shall submit technical information of all three items along with their quotations. The firm/supplier/ Authorized Dealer have to display quoted devices, if required by this Court.
- (e) The Firm/supplier/Authorized Dealer have to submit Proof of Registration as per Government Rule.
- (f) The firms must have GST and PAN number.
- (g) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (h) The articles should be in good condition.
- (i) No advance payment shall be made.
- (j) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (k) The Firms shall submit the bill in two copies at the time supply of articles.
- (l) Payment will be made in the account of the firm after due verification of items supplied.
- (m) The successful bidder will have to supply the articles for a minimum period of one year on the approved rate.
- (n) For any type of enquiry concerned may contact on 0612-7158759 during working in office hours. (10 AM to 5PM).

  
**Officer on Special Duty**  
**Patna High Court**

10.08.22